MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) Government of Himachal Pradesh had submitted a proposal for funds, additional forces and sophisticated weapons to combat the menace of terrorism.

(b) During the years 1990-91 and 1991-92 Rs. 12.80 lakhs and 27.17 lakhs were sanctioned to State Government for modernisation of State Police Force. Substantial quantity of arms and ammunition have also been released to the States during 1991 and 1992. 2 coys. of BSF were made available to the State Government in December 1991 to deal with the law and order situation.

Enticing displaced Kashmiris

2170. SHRI TRILOKI NATH
CHATURVEDI:
SHRI SUNDER SINGH
BHANDARI:
DR. MURLI MANOHAR JOSHI:
SHRI RAM RATAN RAM:
Will the Minister of HOME AFFAIRS
be pleased to state:

- (a) whether Government are aware that the militants of Kashmir Valley have taken away displaced Kashmiris from the Camps in Jammu to the Kashmir Valley, if so, what is their number;
- (b) whether these persons have been offered money by the Militants and enticed to issue anti-India statements and are being trained to join the secessionist movements; and
- (c) if so, what action Government have taken to foil these attempts by the anti-national elements?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a)and(b)

No, Sir. There are no confirmed reports.

(c) Does not arise.

Infiltration of terrorists in Corbett National Park

2171. SHRI SATYA PRAKASH MALAVIYA :

SHRI RAM GOPAL YADAV:

CHAUDHARY HAR-MOHAN SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government's attention has been drawn to the news report which appeared in the 'Indian Express' dated the 13th July, 1992 regarding infiltration of terrorists the Corbett National Park and the gross apathy of the authorities concerned to these developments; and
- (b) if so, what is Government's reaction thereto stating the steps contemplated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M.JACOB): (a) Government have seen the news item.

(b) Public order being a State subject, it is for the Government of Uttar Pradesh to look into such matters. However, the Central Government remains in touch with the State Government and constantly monitors and reviews the situation. As and when necessary suitable assistance is provided to the State Government to deal with the situations,